


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 60/230/HDB/2018 Connected With CA(CAA) No. 117/230/HDB/2017
NAME OF THE COMPANY	Agriingra Projects Pvt Ltd (Transferor Co.1)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	vvrredy@angara.co.in 9592239039	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy & P. R.	Adv.	9160001435	
B.V. PAPA RAO & M. ANIL KUMAR & DL	Advocate	9848658189	

ORDER

Heard. Orders reserved.


MEMBER JUDICIAL

AS